

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.07.2024

COURT OF REGISTRAR

(VIRTUAL MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4533 of 2024 in Comp. App. (AT) (Ins.) No. _____ of 2024	Abdul Hannan Vs. Jai Jute And Industries Ltd.	Sadapurna Mukherjee

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